

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 8<sup>TH</sup> MARCH, 2011 AT 10.30 A.M.**

### **I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

### **II. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.**

RESUMPTION of discussion on the following motion moved by Shri Venod Kumar, M.L.A. on the 7<sup>th</sup> March, 2011, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 4<sup>th</sup> March, 2011 at 2.00 P.M.’”.

### **III. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2010-2011 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.**

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| (i)  | THE FINANCE MINISTER                    | to present the Supplementary Estimates (Second Instalment)-2010-2011.   |
| (ii) | THE CHAIRPERSON,<br>ESTIMATES COMMITTEE | to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Instalment)-2010-2011. |

### **IV. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT)- 2010-2011.**

1. Discussion on the estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 1	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 5,35,08,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 1- Vidhan Sabha.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 1-3
Demand No. 2	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ 12,53,47,000/-</b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 2- Governor and Council of Ministers.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 4-6

Demand No.3	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 2,63,70,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 3- General Administration.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 7-9
Demand No. 4	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 129,62,21,316/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 4- Revenue.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 10-16
Demand No. 5	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 8,62,59,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 5-Excise &amp; Taxation.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 17-20
Demand No. 6	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 774,85,43,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 6-Finance.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 21-23
Demand No. 8	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 149,95,79,000/-</u></b> for revenue expenditure and <b><u>₹ 1,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 8- Buildings &amp; Roads.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 24-26
Demand No. 9	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 123,68,56,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 9- Education.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 27-29

Demand No. 10	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 22,39,45,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 10- Technical Education.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 30-33
Demand No. 11	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 29,93,16,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 11- Sports and Youth Services.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 34-37
Demand No. 12	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 3,16,19,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 12- Art &amp; Culture.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 38-41
Demand No. 13	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 200,74,98,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 13- Health.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 42-60
Demand No. 14	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹3,32,45,000/-</u></b> for revenue expenditure and <b><u>₹ 353,01,56,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 14- Urban Development.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 61-68
Demand No. 15	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 212,24,96,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 15- Local Government.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 69-70

Demand No. 16	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>1,23,93,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 16- Labour</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 71-72
Demand No. 17	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>1,74,70,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 17- Employment.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 73-74
Demand No. 18	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>13,14,22,000/-</u></b> for revenue expenditure and <b>₹ <u>85,83,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 18- Industrial Training.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 75-77
Demand No. 19	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>71,12,76,398/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 19- Welfare of SCs &amp; BCs.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 78-80
Demand No. 20	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>136,87,43,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 20- Social Security and Welfare.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 81-85
Demand No. 21	A MINISTER	to move that a Supplementary sum not exceeding <b>₹ <u>5,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 21- Women and Child Development.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 86-89

Demand No. 22	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 9,72,71,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 22- Welfare of Ex-Servicemen.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 90-92
Demand No. 23	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 371,53,19,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 23- Food &amp; Supplies.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 93-94
Demand No. 24	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 71,76,18,000/-</u></b> for revenue expenditure and <b><u>₹ 68,00,00,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 24- Irrigation.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 95-105
Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 1,17,79,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 25- Industries.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 106-109
Demand No. 26	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 40,16,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 26- Mines &amp; Geology.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 110-111
Demand No. 27	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 113,94,32,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 27- Agriculture.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 112-113

Demand No. 28	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 38,79,42,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 28- Animal Husbandry and Dairy Development.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 114-118
Demand No. 29	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 2,71,99,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 29- Fisheries.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 119-121
Demand No. 30	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 12,12,88,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 30- Forest &amp; Wild Life.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 122-123
Demand No. 32	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 100,01,78,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 32- Rural &amp; Community Development.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 124-125
Demand No. 33	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 4,31,49,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 33- Co-operation.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 126-129
Demand No. 34	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 108,00,39,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 34- Transport.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 130-135

Demand No. 35	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 20,00,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 35- Tourism.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 136-137
Demand No. 36	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 199,42,93,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 36- Home.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 138-140
Demand No. 37	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 2,50,25,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 37- Elections.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 141-143
Demand No. 38	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 102,59,11,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 38- Public Health and Water Supply.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 144-148
Demand No. 39	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 2,06,33,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 39- Information and Publicity.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 149-152
Demand No. 40	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 237,28,23,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 40- Power.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011 Pages 153-155

Demand No. 41	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 3,10,27,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 41- Electronics and IT.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 156-157
Demand No. 42	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 52,68,64,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 42- Administration of Justice.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 158-166
Demand No. 43	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 10,66,25,000/-</u></b> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 43- Prisons.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 167-168
Demand No. 44	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹39,78,000/-</u></b> for revenue expenditure and <b><u>₹ 30,000/-</u></b> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 <sup>st</sup> March, 2011 in respect of <b><u>Demand No. 44- Printing and Stationery.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Pages 169-170
Demand No. 46	A MINISTER	to move that a Supplementary sum not exceeding <b><u>₹ 190,00,00,000/-</u></b> for raising the corpus of Haryana Contingency Fund be granted to the Governor to defray charges that will come in the course of payment for unseen expenditure and new services in respect of <b><u>Demand No. 46- Contingency Fund.</u></b>	Supplementary Estimates (Second Instalment) 2010-2011  Page 174